Annexure - 7

Name of the corporate debtor: Optus Laminates Private Limited; Date of commencement of CIRP: 25th January, 2024; List of creditors as on: 22nd April, 2024

List of operational creditors (Government dues)

(Amount in₹)

| Sr. | Name of creditor Details of claim received | | | Details of claim admitted | | | | | | Amount of | Amount of | Amount of | Amount of | Remarks, |
|-----|--|------------|----------------|---------------------------|----------|----------|------------|---------|-------------|------------|-------------|-----------|----------------|----------|
| No. | | | | | | | | | | contingent | any mutual | claim not | claim under | if any |
| | | | | | | | | | | claim | dues, that | admitted | verification | |
| | | | | | | | | | | | may be set- | | | |
| | | | | | | | | | | off | | | | |
| | | Date of | Amount | Amount of | Nature | Amount | Amount | Whether | % of | | | | | |
| | | receipt | claimed | claim | of claim | covered | covered by | related | voting | | | | | |
| | | | | admitted | | by | guarantee | party? | share in | | | | | |
| | | | | | | security | | | CoC | | | | | |
| | | | | | | interest | | | | | | | | |
| 1 | PF Department | 14-02-2024 | 10,94,439.00 | 10,94,439.00 | | N.A. | No | | N.A. | N.A. | N.A. | N.A. | N.A. | |
| 2 | Central GST, | 15-02-2024 | 12,43,826.00 | 12,43,826.00 | | N.A. | No | | N.A. | N.A. | N.A. | N.A. | N.A. | |
| | Himmatnagar | | | | | | | | | | | | | |
| | Division | | | | | | | | | | | | | |
| 3 | State Tax Officer | 19-03-2024 | 2,72,66,689.00 | | | N.A. | No | | N.A. | N.A. | N.A. | N.A. | 2,72,66,689.00 | |
| | Total | | 2,98,02,444.00 | 25,35,755.00 | | | | | | | | | 2,72,66,689.00 | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | 1 | | | | | | | | | |